

**Mr. Deputy-Speaker:** There was no digression. Those matters were entirely relevant to the proceedings in this House and they therefore naturally formed a part and parcel of the Question-hour.

**Shri V. P. Nayyar:** We have only been able to get through with eight questions today.

**Mr. Deputy-Speaker:** Is it the hon. Member's point that whatever he speaks is not a digression and whatever comes from the Chair's mouth constitutes a digression? The Question-hour is over.

#### WRITTEN ANSWERS TO QUESTIONS

##### POWER PRODUCTION FROM DAMODAR VALLEY AND BHAKRA-NANGAL PROJECTS

\*946. **Shri Krishna Chandra:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Estimates Committee in their fifth report for 1951-52 under para. 83 has observed that in the case of Damodar Valley Corporation and Bhakra-Nangal Project, the importance of irrigation is relegated to a secondary place and power production is given priority;

(b) who is responsible for giving this priority to power production as against irrigation;

(c) how much power has already become available from this project and where and how it has been utilised; and

(d) whether the principal beneficiary has been Delhi and the townships round about it?

**The Deputy Minister of Irrigation and Power (Shri Hathil):** (a) Yes Sir.

Presumably the hon. Member refers to para. 82 of the Estimates Committee Report.

(b) to (d). A statement giving the information is laid on the Table of the House. [See Appendix V, annexure No. 41].

##### FINAL OVERALL PLAN OF DAMODAR VALLEY PROJECT

\*947. **Shri Krishna Chandra:** (a) Will the Minister of Irrigation and Power be pleased to state whether the attention of Government has been drawn to the observation made by the Estimates Committee in their fifth report for 1951-52 in para. 54 that no effort has been made by the Government or the Damodar Valley Corporation to make final over-all plans of the work

and arrive at the revised estimate of expenditure in keeping with the revised plans and the current economic conditions?

(b) Have any final over-all estimates been since prepared?

(c) If so, do Government propose to lay a copy thereof on the Table of the House?

**The Deputy Minister of Irrigation and Power (Shri Hathil):** (a) Yes Sir.

(b) Revised estimates for the project were prepared in August, 1952.

(c) A copy of the revised estimates is laid on the Table of the House. [Copies placed in the Library. See No. IV. M.4(9a)].

##### COMMITTEE TO EXAMINE THE WORK OF D. V. C.

\*948. **Shri L. N. Mishra:** Will the Minister of Irrigation and Power be pleased to state:

(a) the composition of the committee appointed to examine the work done by the Damodar Valley Corporation; and

(b) the terms of reference and the approximate time for submission of report?

**The Deputy Minister of Irrigation and Power (Shri Hathil):** (a) and (b). A copy of Resolution No. DW.10, dated 20th September, 1952 which gives the required information is laid on the Table of the House, [See Appendix V, annexure No. 42].

##### REPORT AGAINST ONION EXPORTER

\*949. **Shri Nambiar:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether there was a report in 1951 against Shri C. Ramachandran Pillai, an Onion Exporter of Tuticorin (Madras State) by the Dy Chief Controller of Exports, Madras to the effect that, he (the exporter) should be black-listed as he has gone against the Export Trade Control regulations and if so, what action has been taken; and

(b) whether it is a fact that the above Shri C. Ramachandran Pillai was again issued licence for export of onions in 1952?

**The Minister of Commerce (Shri Karmarkar):** (a) and (b). No report has been received against Shri C. Ramachandran Pillai. It is presumed, however, that the hon. Member is referring to Shri C. Ramachandran Pillai. If so, a report against his export activities was received some-